

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PHADNIS INFRASTRUCTURE LIMITED Date of Commencement of Liquidation: 07-05-2018; List of Stakeholders as on Date: 17-05-2021; Name of IP: Mr. Milind Kasodekar; Last 5 digit of registration number: 10285

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	1212270649	3	1212270649	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1305	410819261	1305	410819261	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	42	29311229	42	29311229	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	44806221	2	44806221	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	39817250	6	39817250	0	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		1358	1737024610	1358	1737024610	0	0	0	